

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/8437/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the 23rd September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 1995 Dated the 22nd September, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 23.09.2022 till the morning of 26.09.2022**, has been granted. The District & Sessions Judge, Barpeta and in his absence, the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/8438-39/A, dated , 23-09-2022

Copy to:

1. The District & Sessions Judge, Barpeta.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)